

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:86
ANSWERED ON:01.03.2011
IRREGULARITIES IN NBCC
Deshmukh Shri K. D.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether several cases of alleged corruption and irregularities in construction works of various projects of the National Buildings Construction Corporation Ltd. (NBCC) have come to the notice of the Government during each of the last three years and the current year;
- (b) if so, the details and the present status of the construction works, project-wise;
- (c) whether the Government has initiated any action into such matters;
- (d) if so, the details thereof alongwith the number of inquiries instituted/ completed and the action taken against the erring officials during the said period; and
- (e) the details of the steps taken by the Government to bring in transparency in the working of NBCC?

Answer

MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a) to (e): A statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION No. 86 FOR 01.03.2011 REGARDING IRREGULARITIES IN NBCC

(a): 58 complaints of alleged irregularities in construction works related to 39 projects of National Buildings Construction Corporation Ltd have been received during the last three years and the current year. Year wise breakup is as under:

Year No of complaints received

2008 21
2009 19
2010 18
2011 Nil

(b): Project-wise status of construction works in respect of 39 projects in which complaints have been received is given in the Annexure.

(c) & (d): Out of 58 complaints referred in (a) above, prima-facie, no irregularities were found in 33 cases. Out of remaining 25 complaints, 8 are under preliminary investigation stage and departmental inquiry has been instituted in 17 cases as per details given below:

Year No of com- in which prima-facie investigation no irregularity found
No of cases in which departmental inquiry instituted
No. of cases in which mental inquiry completed
No of cases in which erring officials against whom action taken

2008 21 12 Nil 07 04 20
2009 19 10 3 07 04 21
2010 18 11 5 03 01 06
2011 Nil Nil Nil Nil Nil Nil
Total 58 33 8 17 9 47

(e): All the works of NBCC are awarded and executed as per norms and procedures laid down by the Central Vigilance Commission (CVC) and under NBCC's own Works Manual in a transparent manner. Appropriate action is taken as and when any deviation/irregularity is brought to the notice of the competent authority. In addition, progress reports of the projects of more than Rs.1 crore are sent to CVC on quarterly basis. The technical wing of CVC i.e. Chief Technical Examiner (CTE) visits the sites and examines the work as per their norms.